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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP61/13	51/16	Admission Hearing.	397/398	C.Vasanth kumars & 20 others Vs Balakrishna Livestock Breeders Pvt.Ltd and 12 others

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
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RAHUL M
Kumar & Kumar Adv.
+91-9538003963

Petitioners

Jyothi
J. Sagar Anandale

R16RS, R12 & R13.

Counsel for Petitioner is present. Counsel for Respondents 1 to 5 and 12 and 13 is also present. She represented that she had already filed vakalat for R-1 to 5 and R-12 and 13. Memo is filed by the counsel for petitioner that notices were sent to R-6 to 11. The counsel for petitioner reported that till date no information with regard to the notices sent to R-6 to 11 is received. Await notices. Counsel to inform on the next date about the service of notices to R-6 to R-11. R-6 to R-11 are called, absent. List it on 05.04.2017.

Counsel for petitioner reported that CA 01/16 is pending. For hearing CA 01/16, posted to 05.04.2017.

MEMBER (J)

MEMBER (T)